

needs, including for needs of defence, para-military forces, railways and other public utility services as well as for societal needs, and having regard to the needs of the country's strategic requirements, Government directed annulment of an agreement entered into between Antrix Corporation Limited (ACL) of Department of Space and M/s. Devas Multimedia Pvt. Ltd., for leasing part of the space segment capacity in S-band on two geo-stationery satellites to be built by Indian Space Research Organisation (ISRO). Accordingly, Antrix has annulled the contract.

Space exploration in Twelfth Plan

1829. SHRI SHADI LAL BATRA: Will the PRIME MINISTER be pleased to state:

- (a) whether ISRO has any plans for space exploration in the Twelfth Five Year Plan;
- (b) if so, the details thereof; and
- (c) the time by which such exploration would be carried out?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY):

(a) Yes, Sir.

(b) ISRO has plans for space exploration in the areas of Astronomy, Planetary exploration through unmanned missions.

(c) These missions are planned to be accomplished during the Twelfth Five Year Plan period (2012-2017).

Violence in Durgapur Steel Plant

1830. SHRI TARINI KANTA ROY: Will the Minister of STEEL be pleased to state:

- (a) whether Government is aware of frequent incidences of violence and attacks on regular and contract workers within the premises of Durgapur Steel Plant;
- (b) whether such incidents of attacks occurred on 10th September, 2011 and 16 November, 2011;
- (c) whether any enquiry has been ordered;

(d) if not, the reasons therefor; and

(e) the actions taken to protect the workers from attacks of armed hooligans within the plant?

THE MINISTER OF STEEL (SHRI BENI PRASAD VERMA): (a) and (b) Steel Authority of India Limited (SAIL) has reported that sporadic incidents of clash between two groups of contract workers occurred within the plant premises on 10.9.2011 and 16.11.2011. The incident did not involve regular employees on either occasion. The situation was controlled with the prompt intervention of CISF and the District Police Authorities.

(c) and (d) First Information Reports (FIRs) have been lodged with the police in both the incidents of 10.9.2011 and 16.11.2011. Police authorities are in the process of conducting enquiries in the matter.

(e) There have been no reports of presence of any armed hooligan inside the Plant. However, many proactive actions have been taken by the Management for better security inside the plant and to ensure smooth functioning of plant activities.

Steel plant in Mongolia by SAIL

1831. SHRI A. ELAVARASAN: Will the Minister of STEEL be pleased to state:

(a) whether the State run Steel Authority of India Ltd. (SAIL) has decided to set up 3 million tonne per annum steel plant in Mongolia with around Rs.20,000 crore investment;

(b) if so, the details thereof;

(c) whether the Mongolian Government has provided sufficient raw materials to feed the proposed plant to cater to the needs of the country;

(d) if so, the details thereof and whether the country has enough coking coal and iron ore deposits to cater the steel plant; and

(e) if so, the details thereof?

THE MINISTER OF STEEL (SHRI BENI PRASAD VERMA): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) and (e) Does not arise.

Contribution of SAIL in Uttar Pradesh

1832. SHRI TAPAN KUMAR SEN: Will the Minister of STEEL be pleased to state: